

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

112

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(AA) Merger & Amalgamation/10/2021
NAME OF THE COMPANY	E Centric Solutions Pvt Ltd (Transferor Co.) & Ecentric Digital Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the petitioner/ company is personally present in the Courtroom. However, no one appeared on behalf of the Regional Director. Report of the Regional Director is received. The petitioner/ company has filed reply thereto. Final report from the Regional Director is awaited. The matter to come up for further consideration on 27.08.2021.

-sd-

**MEMBER
(TECHNICAL)**

Karim

-sd-

**MEMBER
(JUDICIAL)**